COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 1671 OF 2018 IN DFR NO. 4354 OF 2018

Dated: 30th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of: M/s. Aavanti Renewable Energy Private Limited Versus				Appellant(s)	
Bangalore Electricity Supply	Comp	any Limited & Ors.		Respondent(s)	
Counsel for the Appellant(s)	:	Mr. Prabhuling Navadegi, Mr. Shubhranshu Padhi Mr. Ashish Yadav	Sr. A	dv.	
Counsel for the Respondent(s)	:	Mr. Balaji Srinivasan Mr. Siddhant Kohli Mr. Mayank Kshirsagar fo	or R-1		

<u>ORDER</u>

Issue notice to respondents in the IA and the main appeal returnable

on 03.01.2019. Dasti, in addition, is permitted.

List the matter on 03.01.2019.

(Ravindra Kumar Verma) Technical Member (Justice Manjula Chellur) Chairperson

mk/js